## THE

# PARLIAMENTARY DEBATES

# OFFICIAL REPORT

IN THE THIRTY-EIGHTH SESSION OF THE RAJYA SABHA
Commencing on the 17th April, 1962/the 27th Chaitra, 1884 (Saka)

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# RAJYA SABHA

Tuesday the 17th April, 1962/the 27th Chaitra 1884 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

#### MEMBERS SWORN

Hafiz Mohammad Ibrahim (Uttar Pradesh).

Shri J. S. L. Hathi (Gujarat).

# Andhra Pradesh

Shri N. Narotham Reddy.

Shrimati C. Ammanna Raja,

Shri V. C. Kesava Rao.

Shri K. V. Raghunatha Reddy.

Shri P. K. Kumaran,

# Assam

Shri Baharul Islam.

Shri R. N. Kakati.

# BIHAR

Shri B. B. Varma.

Shri D. C. Mallik.

Shri Mahabir Dass.

Shri J. K. P. Narayan Singh.

Shri M. S. Oberoi.

Shri Syed Mahmud,

Shri Ganga Sharan Sinha.

#### GUJARAT

Shri M. C. Shah Shri Maganbhai S. Patel

#### KERALA

Shri Muhamed Koya Shrimati Devaki (Gopidas) Shri Govindan Nair

### MADHYA PRADESH

Shri Ram Sahai

Shri L. N. Das

Shri Syed Ahmad

Shri V. M. Chordia

Shri R. S. Khandekar

# MADRAS

Shri C. N. Annadurai

Shri K. S. R. Gounder

Shri M. Ruthnaswamy

Shri M. J. J. Moideen

Shri M. A. M. Naicker

Shri J. S. Pillai

#### MAHARASHTRA

Shri B. K. Gaikwad

Shrimati Tara Ramachandra Sathe

Shri G. D. Tapase.

Shri P. S. Patil.

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Shri D. P. Karmarkar. Shri M. Govinda Reddy. Shri Patil Puttappa Shri J Venkatappa.

#### ORISSA

Shri S. Patel. Shri M. Misra. Shrimati Nandini Satpathy. Shri S. Mishra

#### PUNJAB

Shri Anup Singh. Diwan Chaman Lall. Shri Surjit Singh.

# RAJASTHAN

Shri Ramesh Chandra. Moulana Abdul Shakoor. Shri Sawai Man Singh. Shri P. N. Kathju. Shri N. C. Kasliwal.

# UTTAR PRADESH

Shrimati Uma Nehru

श्री एम॰ गौरे (उत्तर प्रदेश): प्रतिज्ञा लेने से पहले में स्नापसे एक स्नर्ज करना चाहता हं। जो हिन्द्स्तान का संविधान बना है वह अब तक बालिग मत के जरिये स्वीकृत नहीं हुआ है और अगर इसकी कोई व्यवस्था जल्दी हो सके तो ग्रच्छा है।

Shri M. Gaure, Shri C. D. Pande. Dr. Dharam Prakash. Shri L. D. Asthana. Shri P. N. Sapru. Shrimati Anis Kidwai. Shri Sitaram Jaipuria. Shri Chandra Shekhar. Shri A. B. Vajpayee.

#### WEST BENGAL

Shri Surendra Mohan Ghose. Shri Pannalal Saraogi. Shri Niren Ghosh. Shri Ramprasanna Ray. Shri Syed Nausher Ali. Dr. Nihar Ranjan Ray.

#### JAMMU AND KASHMIR

Shri A. M. Tariq.

TRIPURA

Shri T M Dasgupta.

DELHI

Shri Santokh Singh.

# MEMBERS NOMINATED BY THE PRESIDENT

Shri B. V. (Mama) Warerkar. Dr. Tara Chand. Dr. Popal Singh. Shri R. R. Diwakar.

# WELCOME TO NEW MEMBERS

MR. CHAIRMAN: With your leave, I should like to express our cordial satisfaction at having so many new Members and the hope that they will add to the distinction of this House by their knowledge, experience, integrity, public spirit and debating power. This House, for the last 10 years, has been a fellowship in which the different Members feel towards each other mutual regard, goodwill and forbearance and even the groups which may vary in their doctrines, etc., are working in a co-operative spirit for the realisation of the objectives of national progress and international friendship. I have no doubt that the Members who have now joined us will breathe the atmosphere of the House and contribute to the working and implementation of the same ideals, the ideals to which they have just paid their allegiance.